

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2731

ANSWERED ON:11.12.2006

MICRO IRRIGATION

Adhalrao Patil Shri Shivaji

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) Whether the Government has launched a new Centrally sponsored scheme of micro irrigation to irrigate predominantly dry agricultural land in the country ;
- (b) If so, the details thereof, State-wise ;
- (c) The funds allocated for implementation of this scheme during the last two years and current year; and
- (d) The area of land in hectare covered under the scheme since its inception, State-wise ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b) :Yes, Sir. Government has launched a Centrally Sponsored Scheme on Micro Irrigation in January, 2006. Under the scheme, 50% of the system cost is provided as subsidy, out of which 40% is borne by the Central Government and 10% by the State Government. The remaining 50% is borne by the beneficiary either through his or her own resources or soft loan from financial institutions.

The States have been classified into three categories viz. A, B and C and different unit costs have been fixed for allocation of subsidy under drip irrigation. The details of the classification of the States are as follows:-

Category States Average Unit Cost (Rs/ ha)

A Andhra Pradesh, Gujarat, & 40,000  
Karnataka, Kerala, Maharashtra  
Tamil Nadu

B All North - Eastern States, Sikkim, 45,000  
Himachal Pradesh, Jammu & Kashmir,  
Uttaranchal & Darjeeling District of W.B

C Bihar, Jharkhand, Chhattisgarh, M.P. 50,000  
Orissa etc.

For sprinkler irrigation, the unit cost has Rs. 15,000/ha.  
been fixed at an uniform rate of

(c) : The funds have been allocated for the implementation of the scheme on the basis of the Annual Action Plan received from the States. The details of fund allocated is given in Annexure-I.

(d) : The area of land in hectare approved under this scheme since inception is given in Annexure-II. As the scheme has been launched during this year, States have to be given some time for completion.

ANNEXURE -I STATE WISE ALLOCATION OF FUNDS

(Rs. in Lakh)

S.No.	Name of the State	2005-06	2006-07
1	Andhra Pradesh	6129.22	19519.36
2	Bihar	- 4964.20	
3	Chhattisgarh	- 6065.80	
4	Delhi	- 31.42	
5	Goa	- 24.27	
6	Gujarat	2182.00	-
7	Haryana	- 587.78	
8	Jharkhand	- - 459.85	
9	Karnataka	3584.11	4085.92
10	Kerala	3200.00	636.30
11	Madhya Pradesh	580.33	981.60
12	Maharashtra	4808.06	12756.35
13	Orissa	- 708.52	
14	Punjab	566.13	-
15	R ajasthan-	1048.00	2866.68
16	Tamil Nadu	4290.96	2401.28
17	Uttar Pradesh	1241.74	-
18	West Bengal	- 391.34	
	Total	27630.55	56180.67

## ANNEXURE - II

### AREA APPROVED UNDER MICRO IRRIGATION SINCE INCEPTION

(Area in Hectare)

S.No.	Name of the State	- 2005-06	2006-07
	DRIP SPRINKLER DRIP SPRINKLER		
1	Andhra Pradesh	34370	11150 52543 98427
2	Bihar	- - 27215	1601
3	Chhattisgarh	- - 7436	21312
4	Delhi	- - 50	50
5	Goa	- - 53	75
6	Gujarat	10680	6040 - -
7	Haryana	- - 1704	3039
8	J harkhand	- - 1216	1890
9	Karnata ka	20927	4776 124 7256
10	Kerala	18542	6666 3282 2100
11	Madhya Pradesh	3122	376 5246 1303
12	Maharashtra	23856	18000 33012 24622
13	Orissa	- - 1353	1141
14	Punjab	3540	640 3540 640
15	R ajasthan	3000	10000 3 23646
16	Tamil Nadu	32450	400 5402 -
17	Uttar Pradesh	8510	400 - -
18	West Bengal	- - 960	889
	TOTAL	158997	58448 143139 187991
	GRAND TOTAL	217445	331130